

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.03.2019 (WEDNESDAY)

Court – II
02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 335 of 2018	Shri Santosh Meenakshi Textiles Pvt Ltd Vs Registrar Of Companies , Tamilnadu,Coimbatore	S. Ramachandran	Annu Singh,
2.	Comp. App. (AT) No. 373 of 2018	Raj Narain Singh & Anr. Vs. ROC, Uttar Pradesh & Anr.	Pradeep K. Mittal	Rohit Chaudhary

For Hearing

3.	Comp. App. (AT) No. 25 of 2018	Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors. With	VivekSibal AnushreePrashitKapdia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar Neeha NagpalPavan S.Gudiawaa Garima Bajaj
4.	Comp. App. (AT) No. 32 of 2018	Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar NeehaNagpalPavanS udiawala Garima Bajaj
5.	Comp. App. (AT) No. 250 of 2018	Yamini Bipinchandra Shah &Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna
6.	Comp. App. (AT) No. 264 of 2018	Adroit Trade Pvt. Ltd. (Struck Off) Vs. ROC, Chennai	Nesar Ahmed Rohit Chaudhary	P.S. Singh
7.	Comp. App. (AT) No. 32 of 2019	Ajay M.Patel & Ors. Vs. Aarohi polymers Pvt.Ltd & Ors.	Rishad A. Chowdhury	Ritin Rai-R3 Nakul Gandhi

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By Order
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Registrar